

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-522
IB-40/PB/2017
IA-4610/2021, IA/2264/2023

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.....Applicant

SECTION

U/s 10 IBC in Liq

Order delivered on 06.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Lalit Mohan, Mr Videh Vaish and
Ms. Aakansha , Advs

ORDER

IA/2264/2023:-

Ld. Counsel for the Respondent submitted that they have already filed the reply, however, it is not on portal. Let the Counsel approach the Registry and take steps to cure the defects, if any, and upload the same on the portal. Post it on **05.03.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)